

Defective Case Register from 2025-04-03 to 2025-04-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/9917/2025	AKSHAYA KUMAR SAHOO	2025-04-03	CT case no. wrongly mentioned in para -1.
2	D-WP(C)/13101/2025	SURYASNATA MOHAPATRA	2025-04-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs of the petition not correct in declaration of affidavit.
3	D-BLAPL/9879/2025	RAJENDRA NARAYAN ROUT	2025-04-03	.Petition not correctly addressed to Honorable Court
4	D-WP(C)/13077/2025	PAMI RATH	2025-04-03	.Petition not correctly addressed to Honorable Court
5	D-ABLAPL/9669/2025	BIJAYA KUMAR BEHERA 1	2025-04-03	G.R.No not mentioned in Petition.
6	D-WP(C)/12572/2025	PRAVASH CHANDRA JENA	2025-04-03	Age of the opp.party no 6 not mentioned in the cause title.
7	D-WP(C)/13114/2025	MANOJ KUMAR PANDA	2025-04-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of notice in para.5 of petition not tally with annex.2
8	D-ABLAPL/9962/2025	SIBA PRASAD SWAIN	2025-04-03	Court fee Rs2.00 not filed in V.nama.
9	D-CMP/11122/2025	SUDHANSU SEKHAR JENA	2025-04-03	Date of death of petitioner no .-2 in cause title not furnished . 2 .In index ,synopsis and date chart not furnished .3 . Page -48 of annexure-4 is not legible ,page -49 of annexure-5 is black . 4..mobile Phone Numbers Of All The Signing Advocates Not Indicated
10	D-CONTC/12969/2025	SUDEEP KUMAR SARANGI	2025-04-03	1. Period of Delay 206 DAYS
11	D-BLAPL/9905/2025	JYOTIRMAYA SAHOO	2025-04-03	As per Rejection order the G.R.case not tally with Synopsis,Cause Title and Petition
12	D-BLAPL/9965/2025	NALINI KANTA SAHOO	2025-04-03	As per standing order the name of informant /guardian shall not be mentioned in Petition.
13	D-WP(C)/13341/2025	KOUSIK ANANDA GURU	2025-04-03	Page No 12 not available in Annexure -1
14	D-WP(C)/13283/2025	ISHWAR MOHANTY	2025-04-03	Page 50 wrongly attached after page 30. This may be registered as W.P. (C) P.I.L. Page 51 is not legible
15	D-WP(C)/12999/2025	MANORANJAN PADHI	2025-04-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED deponent not signed the affidavit
16	D-WP(C)/13087/2025	SWAPNIL ROY	2025-04-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 44 and 46 not partial neat.
17	D-CONTC/13044/2025	ADV.	2025-04-03	NOT PROPERLY ADDRESS TO THE HONBLE COURT
18	D-WP(C)/13019/2025	KULDEEP MOHANTY	2025-04-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-WP(C)/13006/2025	AJAYA KUMAR NANDA	2025-04-03	Page No.49 in annexure-5 date of letter not tally with Index.
20	D-WP(C)/13007/2025	ATUL TRIPATHY	2025-04-03	Annexure -9 page No 51 date of order do not tally with Index..
21	D-WP(C)/13253/2025	KSHIROD KUMAR SAHOO	2025-04-03	.Receipt Showing Serv.copy To it not Filed.
22	D-WP(C)/13033/2025	DEBASHISHA HOTA	2025-04-03	Page no 14 16 17 18 19 to 23 25 and 27 not neat and legible
23	D-MACA/13008/2025	SUBRAT SATPATHY	2025-04-03	1.Period of Delay 141 days. 2.statutory deposit not made.3-Affidavit not made in IA Put up for SR after affidavit made
24	D-BLAPL/9841/2025	RAJIB LOCHAN PATTNAIK	2025-04-03	Paragraphs mentioned in declaration is incorrect. Page 13 and 15 are not legible.
25	D-CRLREV/9862/2025	ANJAN KUMAR BISWAL	2025-04-03	certificate for non filing of revision before the concerned Sessions Judge not furnished
26	D-BLAPL/9949/2025	BHARAT JALLI	2025-04-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of Law not correctly furnished.
27	D-CONTC/12952/2025	CHANDAN KUMAR ROUT	2025-04-03	PAGING OF PETITION BE MADE FIRST THEN PUT UP FOR SR
28	D-RVWPET/13108/2025	ASOK MOHANTY(SR. ADV.)	2025-04-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-BLAPL/9830/2025	SANDIPAN MISHRA	2025-04-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In paragraph-6 of cause title BLAPL not correctly typed . 2.In declaration relationship between petitioner and deponent not mentioned . 3 .Adv's clerks welfare fund fees and H .C B A fees of RS .50 / not paid .
30	D-ABLAPL/9925/2025	SOUBHAGYA KUMAR RATH	2025-04-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.
31	D-WP(C)/12981/2025	BISHNU CHARAN SWAIN	2025-04-03	Page No 14 not neat and legible.
32	D-WP(C)/13017/2025	DEBASHISHA HOTA	2025-04-03	Page No 14 to 28 not neat and legible.
33	D-CRLREV/9918/2025	DHARMENDRA SETHY	2025-04-03	Vernacular certificate not given in crl .revn .application and I A . 2. Certificate of non filing of revision before concerned sessions judge not filed . 3.Father name of opp. parties3 and 4 differently mentioned and father name of o.p no.-6 not furnished
34	D-ABLAPL/9936/2025	PRASANTA KUMAR SAHOO	2025-04-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.12 partially legible.

35	D-ABLAPL/9946/2025	NIRANJAN LENKA	2025-04-03	1. Synopsis and Date chart not alphabetic paginated in Index.2. Age of the opp.party no.2 not furnished on the cause title.
36	D-ABLAPL/9828/2025	ASUTOSH TRIPATHY	2025-04-03	1.As per 1.C.C. Case under Annexure-1, the name of the Lower Court does not tally with Synopsis, petition and affidavit.
37	D-CRLA/9856/2025	MANAS KUMAR CHAND	2025-04-03	Para no.E in grounds not available
38	D-ABLAPL/9941/2025	SURYA NARAYAN MISHRA	2025-04-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.7 on V.Nama does not tally with cause title. 2..Petition not correctly addressed to Honorable Court
39	D-ABLAPL/9934/2025	PRASANTA KUMAR SAHOO	2025-04-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 15 and 16 not neatly legible.
40	D-BLAPL/9923/2025	JIBAN RANJAN DASH	2025-04-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat.
41	D-BLAPL/9848/2025	RAJIB LOCHAN PATTNAIK	2025-04-03	Honble Court not tally with Rejection order and cause title.
42	D-WP(C)/11758/2025	TUSAR KANTAI PRAHARAJ	2025-04-03	1-COURT FEE IS DEFICIENT. 1-c.fees Rs 18/ payable, Rs 12/ paid ,D.C.F. of Rs 6/ to be paid.2- page 25 26 36 not legible.3- annexure are not marked.
43	D-BLAPL/9947/2025	AMLAN SHAKTI PAUL	2025-04-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.3 on V.nama does not tally with cause title.
44	D-WP(C)/13098/2025	RAMA KRISHNA BISOI	2025-04-03	Date of annexure -4 and 4/1 series not correct in index and Book mark.
45	D-CRLMC/9426/2025	BIBUDHENDRA KUMAR RATH	2025-04-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.1. As per order under Annexue-2,the name of the Lower Court does not tally with Synopsis and petition.
46	D-CRLMC/9915/2025	DEBASHIS NANDA	2025-04-03	1. CRP case number not correctly furnished 4th line in page no.5 and sl. no.5 in Index. 2. Certified copy of annex-5 not filed. 3. Annexure number not correctly furnished in the Prayer of the petition.
47	D-BLAPL/9910/2025	BIKRAM RATH	2025-04-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-CRLMC/9945/2025	SHAKTI PRASAD RATH	2025-04-03	1. Sl. no.5 in Index W.P. (C) case number not correctly furnished. 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
49	D-WP(C)/13097/2025	MANORANJAN DAS	2025-04-03	.Receipt Showing Serv.copy To cg not Filed.

50	D-BLAPL/9882/2025	DIBYA PRAKASH MISHRA	2025-04-03	Year of the FIR not correct in date chart.
51	D-BLAPL/9970/2025	SOUMYA RANJAN DAS	2025-04-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not correct in V.nama.
52	D-CRLREV/9801/2025	JATINDRA KUMAR MOHAPATRA	2025-04-03	1.c.copy not filed. xerox copy of order dt14.3.2024 filed vide annexure-3. 1-Revision not addressed to Honble CJ.2- Reference certificate not furnished.
53	D-BLAPL/9897/2025	SAUBHAGYA KETAN NAYAK	2025-04-03	Age of petitioner no.4 not tally with rejection order.
54	D-WP(C)/13261/2025	SANJIBANI MISHRA	2025-04-03	Age of the petitioner not tally in cause title as well as affidavit and declaration.
55	D-BLAPL/9900/2025	JYOTIRMAYA SAHOO	2025-04-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of FIR not correct in para.4 of petition. 2.page no.9 partially neat.
56	D-WP(C)/13047/2025	GYANESWAR SATPATHY	2025-04-03	Page No 16 24 25 27 36 37 39 and 42 not neat and legible
57	D-CRLA/9813/2025	JUGALA KISHORE PANDA	2025-04-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-ABLAPL/9811/2025	PRABIR KUMAR RAY	2025-04-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Authorization to swear affidavit on behalf of other petitioner not furnished. 2. Vernacular certificate not proper.
59	D-CRLA/9849/2025	JUGALA KISHORE PANDA	2025-04-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-ABLAPL/9825/2025	KAILASH CHANDRA PRADHAN	2025-04-03	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
61	D-CMP/13264/2025	PRABIR KUMAR RAY	2025-04-03	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa not paid on annexure -3 . 2 .In view of order dated 28 .03 .2025 passed in I .A no.-03/2025 arising out of C .R .P no . -02 /2025 ,name of petitioner no 1 not changed . 3 .Wherever C.R .P and Revision appears in C . M.P not changed .
62	D-WP(C)/13090/2025	KAMALAKANTA NAYAK	2025-04-03	State to be made a party 2..Receipt Showing Serv.copy To Ag not Filed.
63	D-MACA/13111/2025	NAYAN BEHARI DAS	2025-04-03	1.Period of Delay 15 days
64	D-WP(C)/13051/2025	SANTOSH KUMAR SWAIN	2025-04-03	Page No 20 21 and 22 not neat and legible
65	D-CMP/12857/2025	SITANSU KUMAR DEY	2025-04-03	In affidavit number of proceedings not correctly mentioned and declaration by deponent is not correct 2..Subject Code incorrectly Mentioned

66	D-MACA/13003/2025	SUBRAT SATPATHY	2025-04-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
67	D-CRLMC/9860/2025	ANWESHA MISHRA	2025-04-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Father name of the petitioner no. 2 not furnished in the V.nama and cause title. 2. Age and father name of the op. no.2 not furnished in cause title
68	D-MACA/13120/2025	PRASANTA KUMAR MAHALI	2025-04-03	1.Period of Delay 32 days
69	D-RPFAM/13142/2025	RABINDRA NATH DEBATA	2025-04-03	1.Period of Delay 54 days delay 2. Annexures are not page marked in the index.
70	D-CRLMC/9824/2025	RAJIB LOCHAN PATTNAIK	2025-04-03	1.This case is related to sexual offence Respondent no.2 and her address deleted from the petition as per the standing order 3 of 2024 and put up for S.R. thereafter
71	D-RSA/13170/2025	PRAVASH CHANDRA JENA	2025-04-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.158.25 to be Paid.
72	D-WP(C)/12949/2025	SATYA SMRUTI MOHANTY	2025-04-03	Age of petitioner no 2 not mentioned

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 03-04-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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